

Development of Fisheries Resources

5088. SHRI A. SREEDHARAN : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether a three-point programme for development fishery resources was evolved at the recent Session of the Indian Ocean Fishery Commission, a regional body of the U. N. 's Food and Agriculture Organisation, held in Rome recently ;

(b) if so, the details of the programme ;

(c) the Indian contribution in the programme and the details of the fishing projects on Indian coasts to be included in the programme ; and

(d) how far the fish yield is likely to go up in India as a result of this programme ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE):

(a) Yes Sir. The three point programme deals with--

(1) Improvement of fisheries statistics ;

(2) Management of heavily exploited stocks ; and

(3) International programme for survey and development of the Indian Ocean.

(b) The details of the programme will be determined by--

(1) studies on existing national systems of collection of statistics and recommendations on action regarding standardisation by an expert group ;

(2) studies on the present situation of exploitation of stocks by expert bodies on Indian Ocean tuna and shrimp in the Gulf ; and

(3) studies by experts leading to the preparation of a Survey and Development Programme. Assistance from the United Nations' Development Programme for this purpose is envisaged.

(c) and (d) : The extent of Indian participation in the Development Programme and the result and increase of fish yield can be determined only after the preliminary studies have been completed.

Development of Fishing Industry

5089 SHRI A. SREEDHARAN :
SHRI K. P. SINGH DEO :
SHRI ONKAR LAL BERWA :
SHRI YASHPAL SINGH :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether a credit agreement between India and Norway has recently been finalised to help the development of the Indian fishing industry ;

(b) if so, the terms of the agreement ;

(c) whether any deep sea fishing projects are to be worked under the agreement including some in Kerala ; and

(d) if so, the details thereof and by what time they will be executed ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE):

(a) Yes, Sir.

(b) A copy of the Agreement is laid on the Table House. [Placed in library See No. LT-2784/68]

(c) No, Sir.

(d) Does not arise.

Postponement of Election to Hoshiarpur Parliamentary Constituency

5090. SHRI SHRI CHAND GOYAL : Will the Minister of LAW be pleased to refer to the reply given to Unstarred Question No. 5080 on the 22nd August, 1968 and state the reasons for postponing the election to the Hoshiarpur Parliamentary Constituency ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS

SALBEM) : In the altered circumstances consequent on the Proclamation made by the President under article 356 of the Constitution on the 23rd August, 1968 in respect of the State of Punjab, the Election Commission felt that the holding of bye-election in the Hoshiarpur Parliamentary Constituency in October, 1968, as approved earlier, would interfere with the revision of electoral rolls and other arrangements for the conduct of mid-term general election in the State. The Election Commission had accordingly decided to postpone the bye-election in the Hoshiarpur Parliamentary constituency and to hold it simultaneously with the mid-term general election in the State of Punjab.

**दिल्ली और जयपुर के बीच सीधे डायल
धुमाकर टेलीफोन करने की व्यवस्था**

5091. श्री श्रींकार लाल बेरवा : क्या
संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सीधे डायल
धुमा कर दिल्ली और जयपुर के बीच तथा
जयपुर और अजमेर के बीच टेलीफोन करने की
व्यवस्था की गई है ; और

(ख) यदि हां, तो जयपुर और कोटा
तथा कोटा और अजमेर के बीच ऐसी व्यवस्था
किये जाने के क्या कारण हैं ?

संघ-कार्य विभाग तथा संचार विभाग
में राज्य मंत्री (श्री इ० क० गुजराल) : (क)
दिल्ली और जयपुर के बीच सीधी डायलिंग
प्रणाली चालू कर दी गई है जबकि जयपुर और
अजमेर के बीच चालू नहीं की गई है ।

(ख) अजमेर और कोटा में अभी टेली-
फोन सुविधा करचल एक्सचेंजों पर प्राप्त है ।
सीधी डायलिंग की सुविधा केवल स्वचल एक्स-
चेंजों के बीच ही प्रदान की जा सकती है,
अतएव जयपुर और अजमेर, जयपुर और कोटा
तथा अजमेर और कोटा के बीच इस सुविधा
का प्रदान करना संभव नहीं है ।

**Withdrawal of Jeeps From C. D. Blocks
For Election Purpose**

5092. SHRI R. K. AMIN : Will the
Minister of FOOD AND AGRICULTURE
be pleased to state :

(a) whether it is a fact that jeeps from
the Community Development Blocks are
withdrawn during a three week period of
elections ;

(b) if so, whether they are being used
for election purposes before three-week
period of elections ;

(c) whether Government would consider
it essential to withdraw them at least 3 months
before election ; and

(d) what has been the policy of Govern-
ment during by-elections and mid-term
elections ?

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND
COOPERATION (SHRI M. S. GURUPAD-
ASWAMY) (a) : It has been suggested to
the State Governments that, during election
period, Jeeps should be withdrawn from
the Blocks from the date of nomination till
the date of poll and be placed under the
control of the District Collectors to be used
by them only for election duty.

(b) and (c) : Before the Jeeps are with-
drawn as above, during the election period;
they are to be used for the normal develop-
ment work in the Blocks ; it is not proposed
to withdraw them earlier.

(d) : It has been clarified to the States
that the arrangement for the withdrawal of
block Jeeps during elections covers the cor-
responding period during by-elections and
midterm elections also.

Hindustan Teleprinters, Limited

5093. SHRI PREM CHAND VERMA :
Will the Minister of COMMUNICATIONS
be pleased to state :

(a) the year in which Hindustan Tele-
printers Ltd. was floated, who were the
members on its Board of Directors at that